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CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI

O.A.No.743/2013
MA No.675/2018

Dated this Wednesday the 13th day of February, 2019

Coram:Dr. Bhagwan Sahai, Member (A).
R. N. Singh, Member (J).

1. Dr. Suresh Manaji Sudge
Library and Information Officer,
National Defence Academy, Khadakwasla,
Pune-411 023.
(R/at. A-17, Mont Vert-2, Parshan
Sus-Road, Pune-411 021).

...Applicant.

(By Advocate Shri Suresh A. Ghamare).

Versus

1. The Union of India, through
The Secretary, Ministry of
Defence, New Delhi-110 011.
2. HQ Integrated Defence Staff
Directorate of Personnel,
Room No.47, Kashmir House,
Rajaji Marg, New Delhi-110 011.
3. The Commandant
National Defence Academy,
Khadakwasla, Pune-411 023.
4. The Principal Controller of
Defence Accounts,
Southern Command, Finance Road,
Pune-411 001.

... Respondents.

(By Advocate Shri R. R. Shetty).

O R D E R (O R A L)
Per : R. N. Singh, Member (Judicial)

Present.

1. Shri Suresh A. Ghamare, learned counsel for
the applicant.

2. Shri R. R. Shetty, learned counsel for the respondents.

3. After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA and MA with liberty to file better OA in accordance with law.

4. In view of the aforesaid the OA and MA are dismissed as withdrawn with liberty in accordance with law.

5. No order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

v.

JW
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